



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):

DELHI DISTRICT COURTS,
TIS HAZARI COURTS, DELHI.

ORDER

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7th CPC) plus other allowances admissible under the rules, following officials are hereby provisionally taken on the Strength/Pay Rolls of this Establishment of Delhi District Court as Personal Assistant, Group-B, with effect from the dates they joined/assumed the duties/charge of the post, subject to their verification of character & antecedent.

Sl. No.	Category	Name of P.A.	Father/Husband Name	Date of Joining
1	OBC (D)	Ms. Anjali Gupta	Sh. Raj Kishore Gupta	05.05.2025 (F/N)
2	OBC (D)	Ms. Geeta	Sh. Ramesh Chand	05.05.2025 (F/N)
3	EWS	Sh. Harsh Agrawal	Sh. Girdhari Lal Agrawal	05.05.2025 (F/N)
4	UR	Sh. Gitish	Sh. Krishan Kumar	06.05.2025 (F/N)
5	SC	Sh. Harkesh	Sh. Chetram	06.05.2025 (F/N)
6	SC	Ms. Minakshi	Sh. Manoj Kumar	06.05.2025 (F/N)
7	OBC (D)	Ms. Meenu	Sh. Prakash	07.05.2025 (F/N)
8	EWS	Sh. Sachin	Sh. Sanjay	07.05.2025 (F/N)
9	SC	Ms. Tashmeet Kaur	Sh. Manjit Singh	07.05.2025 (F/N)
10	OBC (D)	Ms. Radhika	Sh. Shiv Kumar	08.05.2025 (F/N)

11	EWS	Ms. Deepi Banga	Sh. Vikram	08.05.2025 (F/N)
12	SC	Ms. Kajol	Sh. Karam Chand	08.05.2025 (F/N)
13	OBC (D)	Ms. Sumaiyya	Mr. Mohd. Zameel	08.05.2025 (F/N)
14	OBC (D)	Sh. Aman Rawat	Sh. Ajay Pal Singh Rawat	08.05.2025 (F/N)
15	OBC (D)	Sh. Gaurav Yadav	Sh. Sunder Lal	08.05.2025 (F/N)
16	EWS	Sh. Sachin Singh	Sh. Jairam Singh	08.05.2025 (F/N)
17	OBC (D)	Ms. Urvashi Kaushik	Sh. Sanjeev Kaushik	08.05.2025 (F/N)
18	SC	Sh. Umang	Sh. Ramesh Kumar	08.05.2025 (F/N)
19	OBC (D)	Ms. Pratibha Sharma	Sh. Sunil Kumar Sharma	08.05.2025 (F/N)
20	EWS	Sh. Raj Kumar	Sh. Mahesh Tiwary	08.05.2025 (F/N)
21	UR	Sh. Puneet Malhotra	Late. Sh. Sanjay Malhotra	08.05.2025 (A/N)
22	EWS	Ms. Divya Sharma	Sh. Bajrang Sharma	08.05.2025 (A/N)
23	SC	Sh. Gaurav Raikwar	Sh. Moti Lal	09.05.2025 (F/N)
24	UR	Sh. Rahul Kumar	Sh. Rajesh Prasad	09.05.2025 (F/N)
25	SC	Sh. Dushyant Khannawalia	Sh. Chetan Dass	09.05.2025 (F/N)
26	SC	Ms. Khushbu Maheshwal	Sh. Jodha Singh	13.05.2025 (F/N)
27	OBC (D)	Ms. Yogita Kumari	Sh. Mahesh Prasad Gaur	13.05.2025 (F/N)
28	SC	Sh. Jatin	Sh. Om Prakash	13.05.2025 (F/N)

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30	OBC (D)	Ms. Pratishtha Pal	Sh. Sunil kumar Pal	14.05.2025 (F/N)
31	SC	Sh. Sahil Kumar	Sh. Omkar	16.05.2025 (A/N)
32	SC	Sh. Tajinder Singh	Sh. Harpal Singh	16.05.2025 (F/N)
33	OBC (D)	Sh. Sachin	Sh. Suresh Singh	17.05.2025 (F/N)
34	EWS	Sh. Divyansh Mishra	Sh. Kuldeep Bhushan Mishra	19.05.2025 (F/N)
35	EWS	Ms. Ishika Jain	Sh. Bhartesh Kumar Jain	19.05.2025 (F/N)
36	SC	Sh. Vinay Palwaria	Sh. Om Prakash Palwaria	27.05.2025 (A/N)
37	OBC (D)	Ms. Bharti	Sh. Maman Singh	10.06.2025 (F/N)


 (PAWAN KUMAR JAIN)
 Principal District & Sessions Judge (HQs), Delhi
 (Officiating)

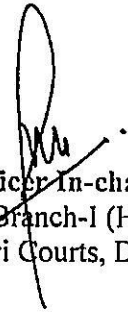
No. 56470-56520 /Admn.I/Apptt./PA/2024-2025

Dated 3 AUG 2025

❖ Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue Courts, New Delhi.
3. The Head of Office/DDO, Accounts Branches, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
4. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
5. Branch In-Charge, *LAYERS*, THC, Delhi to upload this order on *LAYERS*.
6. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.

7. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/ Misc./Admn.II(HQs)/2025 dated 20/01/2025.
8. Official concerned with the instruction to access this order from the LAYERS or Web-Site of this office.


Officer In-charge
Administration Branch-I (HQs)
Tis Hazari Courts, Delhi